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1 OCT 2017

## The High Court of Kerala

Kochi- 682 031  
Dated- 9.10.2017Proceedings

High Court Establishment- allocation of work of Assistant Registrars – Orders issued.

Read:- High Court proceedings of even number dated 5.10.2017

Order No.A5-42148/2016

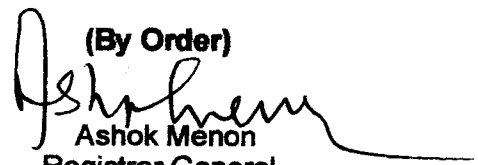
Pursuant to the High Court proceedings read above, allocation of work among the following officers of the High Court is as follows:

| Sl.No. | Name & Designation                       | Work allocation                                  |
|--------|--|--|
| 1.     | Smt. Mini A.T.<br>Assistant Registrar    | O.P. (T,U,V,W & Y) Seats and Typing Pool(Judl.)  |
| 2.     | Smt.Jeeja Bhaskar<br>Assistant Registrar | O.P. (A to F) and O.P. (J&K) Seats               |
| 3.     | Smt.Brinda Mary<br>Assistant Registrar   | RFA., LAA, Supreme Court Cell & Translation Wing |

The above allocation of work shall come into force with immediate effect.

The officers at Sl.Nos.(1) &amp; (2) will continue to be eligible for compensatory allowance at the rate of Rs.1000/- per month and the officer at Sl.No.(3) will also be eligible for the same at the rate of Rs.1000/- per month for attending cause list work.

(By Order)



Ashok Menon  
Registrar General

To

The Officers concerned.  
The Accountant General(A&E) Kerala, Thiruvananthapuram(4 copies)  
The Joint Registrars, High Court  
The Deputy Registrars concerned, High Court.  
The Finance Officer, High Court.  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Chief Librarian, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to the Additional Registrar (General Administration), High Court  
All Sections, High Court  
The A1 and A3 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.